

**NATIONAL COMPANY LAW TRIBUNAL**

**MUMBAI BENCH, COURT-II**

**8. IA 2039/2024 in C.P. (IB)/2299(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- MANISH SHAH  
IN THE MATTER OF  
Arsenius Skill Capital  
V/s  
TV Products India Pvt Ltd**

**Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2039 of 2024:-** Counsel, Manish Jha appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record Progress report for the quarter ending 31.03.2024 which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 2039 of 2024** is **allowed** and **disposed of**.

**SD/-**

**ANIL RAJ CHELLAN  
Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER  
Member (Judicial)**